

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &  
IA NO. 25 OF 2015 & IA NO. 216 OF 2016**

**Dated: 10<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of:**

**Gujarat Gas Company Ltd. .... Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Pallavi Mohan  
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Sonali Malhotra  
Mr. Amit Sanduja  
Mr. Sumit Kishore for R-1  
  
Mr. Gaurav Banerjee, Sr. Adv.  
Ms. Iti Aggrawal  
Ms. Manisha Singh  
Ms. Vaidehi Misra for R-2, UPL Ltd.

**ORDER**

We have heard learned senior counsel for the Appellant for some time.

List the matter for further hearing on **24.03.2017 at 2:30 p.m.**

**(B.N. Talukdar)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*vt/sh*